

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/4296/2020**



This the 13th day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Iftikhar Manzoor Bhat (Age 26 Years) S/o Manzoor Ahmad Bhat R/o Sultanpora,  
Tehsil Handwara, Distt. Kupwara.

.....Applicant

(Advocate:- Mr. Sheikh Manzoor)

**Versus**

1. State of Jammu & Kashmir through Commissioner/Secretary Education  
Department, Civil Secretariat, Srinagar/Jammu and 3 ors

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G)

**ORDER**  
**[ORAL]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

TA No. 61/3897/2020 arises out of SWP No. 87/2019 claiming the relief for the post of ReT Teacher. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*Manish/Shashi/Arun*